NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-15(ND) 2018

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Modern Construction Company Delhi Vs. Orris Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Arun Batta and Ms. Neha Kumari, Advocates

For the Respondent: Mr. Pankaj Vivek, Advocate

ORDER

Mr. Pankaj Vivek, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply.

To come up on 29th January, 2018.

(R. Varadharajan)

-S-U1

Member (J)

(Ina Malhotra) Member (J)

-S-d1

(Sapna Bhatia)